

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3794

ANSWERED ON:27.04.2012

ABANDONE GIRLS

Badal Harsimrat Kaur;Virendra Kumar Shri

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Government has taken note of the atrocities being committed on girls in the country;
- (b) if so, whether the Government has made any plan to safeguard the interest of girls who are abandoned in the country;
- (c) if so, the details thereof;
- (d) whether Government has any scheme for protection of these girls and to secure a safe environment for them; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) The Government takes note of reports in the Media from time to time regarding maltreatment and abuse of children including girl children. The National Commission for Protection of Child Rights setup by the Ministry as statutory body on 5th March, 2007 to protect, promote and defend child rights in the country, inter-alia looks into matters relating to children in distress, marginalised and disadvantaged children, and inquire into the violation of child rights.

(b)to (e): For looking after children in distress including abandoned children, the Government in the Ministry of Women and Child Development provides financial assistance under the Integrated Child Protection Scheme (ICPS) to State Government/UT Administrations for setting up and maintenance of Homes and Specialised Adoption Agencies (SAAs) under the Juvenile Justice (Care and Protection of Children) Act, 2000 for children in need of care and protection, including orphans. Under ICPS, there is a provision of setting up of Cradle Baby Reception Centres in each district. These Cradle Baby Reception Centres are linked to Cradle Points at Primary Health Care Centres (PHCs), Hospitals/Nursing Homes, Swadhar Units, Short Stay Homes and in the office of the DCPS to receive abandoned babies. The primary objective of these Reception Centres is to rescue the abandoned children, including girl child and look after them with due care and affection till he/she is given in adoption. Forevery child received by the cradle baby reception centre, the process of creating an individual care plan shall be initiated by the reception centre, to be further developed and prepared by the SAA in whose care the child is to be transferred after the authorisation of the CWC. Further, Ministry of Women and Child Development has setup Central Adoption Resource Authority (CARA), an autonomous institution to function as a nodal body for adoption of Indian children.